SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER ENDING, 2025

Sl.No.	Name of the Court	Opening Balance as on 01/01/2025	Institution from 01/01/2025 to 31/03/2025	Disposal from 01/01/2025 to 31/03/2025	Pendency at the end of March, 2025
1	IIICII	01/01/2025	31/03/2023	31/03/2023	
1.	HIGH			,	
	COURT OF	02			02
	SIKKIM		·		



Joint Registrar-cum-Reader High Court of Sikkim Gangtok